



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

January 03, 2025

Removal of supervisory restrictions: Arohan Financial Services Limited, Kolkata (CoR No. B-05.02932 dated June 28, 2018)

On October 17, 2024, the Reserve Bank of India had, in exercise of its powers under Section 45L(1)(b) of the Reserve Bank of India Act, 1934, issued Directions to **Arohan Financial Services Limited**, Kolkata, to cease and desist from sanction and disbursal of loans, effective from close of business as of October 21, 2024.

Subsequently, the company initiated remedial action and submitted its various compliances to the Reserve Bank. Now, having satisfied itself based on company's submissions, and in view of their adoption of revamped processes, systems, and the company's commitment to ensure adherence to the Regulatory Guidelines on an ongoing basis, especially for ensuring fairness in the loan pricing, the Reserve Bank has decided to lift the afore-mentioned restrictions placed on Arohan Financial Services Limited, with immediate effect.

Press Release: 2024-2025/1854

(Puneet Pancholy) Chief General Manager